

ITEM NO.4
SECTION XI

REGISTRAR COURT. 2

THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 31497/2014

MEHENDRA PANDIT (D) THRO. HIS LRS. BADRI PANDEY Petitioner(s)

VERSUS

BABUA KOERI & ORS. Respondent(s)

(IA No. 44007/2021 - APPLICATION FOR SUBSTITUTION)
WITH
SLP(C) No. 10430/2016 (XI)
(APPLICATION FOR SUBSTITUTION ON IA 43999/2021
IA No. 43999/2021 - APPLICATION FOR SUBSTITUTION)

Date : 13-04-2021 These matters were called on for hearing today.

For Parties Mr. Akhilesh Kumar Pandey, AOR

 Mr. Rajeev Singh, AOR

 Ms. Asha Gopalan Nair, AOR

 Mr. Akhilesh Kumar Pandey, AOR

 Mr. Rajeev Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

SLP(C) No. 31497/2014

IA for substitution filed on behalf of deceased Respondent
No.16 being within time is allowed. Registry to process the matter
further as per rules.

SLP(C) No. 10430/2016

IA for substitution filed on behalf of deceased Petitioner No.10 being within time is allowed. Registry to process the matter further as per rules.

(GP)

AVANI PAL SINGH
Registrar